## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 78/2006 OA 1470/2003

New Delhi, this the 17th day of May, 2006

Hon'ble Shri Justice M.A. Khan, Vice Chairman (J) Hon'ble Shri V.K. Agnihotri, Member (A)

Sanjay Pandey, B1/1810 Vasant Kunj, New Delhi-110070.

....Applicant/Petitioner

(By Advocate Shri Susheel Sharma)

## **VERSUS**

- Shri V.K. Duggal, Secretary, Ministry of Home Affairs, North Block, New Delhi.
- Shri A.P. Sinha
   Secretary,
   Home Department,
   Government of Maharashtra Mantralaya,
   Mumbai.
- 3. Dr. P.S. Pasricha,
  Director General of Police,
  State of Maharashtra
  Police Head Quarters,
  Colaba, Mumbai.

...Respondents.

(By Advocate Shri Gautam Godara proxy for Sh. R.K. Adsure)

## ORDER (ORAL)

## Shri Justice M.A. Khan,

Learned counsel for respondents has produced before us a copy of the order dated 16.5.2006 whereby the applicant has been reinstated in service w.e.f. 12.4.2000 in compliance of the order of the Tribunal dated 1.3.2005, which is complained against in the present contempt proceedings.

proceedings.



- 2. The Tribunal by the aforesaid order dated 1.3.2005 in OA No. 1470/2003 has directed the respondents to reinstated the applicant in service w.e.f. 12.4.2000 with all consequential benefits. The applicant has been reinstated in service w.e.f. from 12.4.2000 by an order dated 16.5.2006. He has not been paid consequential benefits. But the learned counsel for respondents has stated at the bar that the consequential monetary benefits, would be paid to him shortly as per rule in compliance with the order of the Tribunal.
- 3. Considering that applicant has been reinstated in service with all consequential benefits, we are of the view that the present contempt proceedings should not proceed any further. Accordingly, we dismiss the C.P. Show cause notice issued earlier stands discharged. We allow the applicants to approach this Tribunal again, if necessary, after 3 months if consequential monetary benefits are not paid to him.

(V.K. Agnihotri)

Member (A)

(M.A. Khan)

Vice Chairman (J)

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